

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1616  
ANSWERED ON:28.11.2001  
ALLOCATION OF FUNDS  
BIR SING MAHATO;LAXMAN GILUWA

**Will the Minister of PLANNING be pleased to state:**

- (a) the per capita amount of money allocated for Agriculture and Rural Development during each of the last three years, State-wise;
- (b) the amount sought by each of the State Governments and the amounts sanctioned by the Union Government for the said purpose during the aforesaid period; and
- (c) the criteria prescribed by the Union Government for allocation of funds to the State Governments?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE)

(a) & (b) The total Plan outlays of the States are decided through consultations between the Deputy Chairman, Planning Commission and the Chief Ministers Concerned, keeping in view the availability of resources. Resources available consist of Central assistance and States' own resources. The sector wise allocations within the total plan outlay are proposed by the States and finalised in consultation with the Planning Commission, keeping in view State's priorities and the overall objectives of the Five Year Plans. These are not decided on a per capita basis. Statements indicating the State wise allocations for Agriculture and Rural Development for the State Plans for the years 1998-1999 and 1999-2000 & 2000-01 and per capita allocation arrived at by dividing total allocation by the respective population of the States are at Annexure I & II.

(c) Central Assistance for State Plans is provided in the form of Block Loans and Grants, which are allocated on the basis of Gadgil-Mukherjee formula approved by the National Development Council in 1991. According to this formula central assistance to state plans is allocated on the following basis: -

- 1) 30% of total assistance is reserved for special category states
- 2) for each group (special category/non-special category) the assistance is allocated on the criteria given below:-

Criteria	Weight (%)
(i) Population (1971)	60
(ii) Per Capita Income	25
(iii) Performance	7.5
(iv) Special Problems	7.5

**ANNEXURE-I**

**STATEWISE AMOUNT ALLOCATED WITH PER CAPITA FOR AGRICULTURE SECTOR FOR THE YEARS 1998-99 TO 2000-01**

Sl. States	ANNUAL PLAN 1998-99		ANNUAL PLAN 1999-2000		ANNUAL PLAN 2000-01	
	AMOUNT	PER	AMOUNT	PER	AMOUNT	PER

ALLOCATED CAPITA ALLOCATED CAPITA ALLOCATED CAPITA  
(Rs. crore) (in Rs.) (Rs. crore) (in Rs.) (Rs. crore) (in Rs.)

1. Andhra Pradesh	170.77	23	181.27	24	202.75	26
2. Arunachal Pradesh	146.11	1410	52.77	497	45.62	419
3. Assam	167.81	64	202.63	76	169.33	63
4. Bihar	112.21	11	82.65	8	77.14	7
5. Goa	8.50	63	9.55	69	10.94	78
6. Gujarat	350.60	75	414.90	87	512.32	106
7 Haryana	127.35	67	118.08	61	97.74	49
8. Himachal Pr.	183.00	308	202.04	333	182.87	295
9. Jammu & Kashmir	194.56	216	185.49	202	204.15	218
10. Karnataka	268.31	54	303.35	60	313.29	61
11. Kerala	237.80	74	258.50	79	259.50	79
12. Madhya Pradesh	312.79	41	302.25	39	258.21	33
13. Maharashtra	330.66	36	415.36	45	468.78	50
14. Manipur	28.61	131	29.88	134	19.65	86
15. Meghalaya	44.10	210	46.00	214	53.26	242
16. Mizoram	43.70	504	38.49	430	31.86	345
17. Nagaland	23.17	152	26.87	171	28.91	178
18. Orissa	152.99	42	132.65	36	97.43	26
19. Punjab	127.11	56	151.06	66	171.86	74
20. Rajasthan	364.31	71	336.69	65	179.81	34
21. Sikkim	19.70	383	20.09	378	23.16	422
22. Tamil Nadu	392.11	65	343.38	57	410.40	67
23. Tripura	33.42	102	32.82	98	41.80	122
24. Uttar Pradesh	716.19	45	839.45	52	824.34	51
25. West Bengal	180.98	24	239.93	31	119.93	15

Population Estimates Used 1998 1999 2000

#### ANNEXURE - II

#### STATEWISE AMOUNT ALLOCATED WITH PER CAPITA FOR RURAL DEVELOPMENT SECTOR FOR THE YEARS 1998-99 TO 2000-01

S1. States ANNUAL PLAN 1998-99 ANNUAL PLAN 1999-2000 ANNUAL PLAN 2000-01

AMOUNT PER AMOUNT PER AMOUNT PER  
ALLOCATED CAPITA ALLOCATED CAPITA ALLOCATED CAPITA  
(Rs. crore) (in Rs.) (Rs. crore) (in Rs.) (Rs. crore) (in Rs.)

1. Andhra Pr.	363.92	48	334.08	44	180.74	23
2. Arunachal Pr.	29.24	282	25.16	237	24.21	222
3. Assam	154.18	59	173.16	65	210.95	78
4. Bihar	1019.29	101	1158.82	113	930.17	89
5. Goa	3.34	25	5.28	38	2.58	18

6. Gujarat 306.79 65 307.16 64 441.2 91  
7 Haryana 74.76 39 46.55 24 83.72 42  
8. Himachal Pr. 67.37 113 71.23 117 61.28 99  
9. J&K 80.61 89 75.41 82 51.64 55  
10. Karnataka 253.4 51 244.19 48 289 56  
11. Kerala 70.34 22 90.56 28 64.9 20  
12. Madhya Pr. 352.89 46 356.06 46 487.19 62  
13. Maha. 774.46 85 1020.08 110 973.56 103  
14. Manipur 9.28 43 10.05 45 51.4 225  
15. Meghalaya 22.53 107 23.57 109 44.05 200  
16. Mizoram 51.81 598 41.56 464 42 455  
17. Nagaland 44.05 289 52.55 334 35.76 220  
18. Orissa 228.56 63 273.87 75 183.78 49  
19. Punjab 116.53 52 150.03 66 124.4 54  
20. Rajasthan 301.93 59 324.4 63 382.25 72  
21. Sikkim 9.47 184 8.12 153 10.6 193  
22. T Nadu 470.98 79 458.4 76 559.26 92  
23. Tripura 32.64 100 26.62 80 34.72 101  
24. U. P. 1066.87 68 1035.84 65 959.76 59  
25. W. Bengal 279.03 36 387.26 50 382.49 49

Population Estimates used : 1998 1999 2000